

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 51 of 2015 (SZ)

Applicant(s)
V. Manickam,
Koothampalayam,
Namakkal District.

Respondent(s)
Vs. The Secretary TNPCB,
Chennai and 5 others.

Legal Practitioners for Applicant(s)
M/s. S. Arunachalam Associates

Legal practitioners for respondent(s)
Mrs. H. Yasmeen Ali for R-1 & R-3
M/s.E.Manoharan for R2 and R4
M/s. M.K. Subramanian &
P. Velmani for R-5
Mr. S. Diwakar for R6

Note of the Registry	Orders of the Tribunal
Order No. 7	<p>Date: 9th October, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 14.11.2017</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>